

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 734
TO BE ANSWERED ON 08TH FEBRUARY, 2022**

ESTABLISHMENT OF WELLNESS CENTRES UNDER CGHS

734. SHRI IRANNA KADADI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) the norms for establishment of new Wellness Centres under CGHS;
- (b) the details of under-construction CGHS Wellness Centres in the country, along with the expected time of completion, State/ UT/location-wise;
- (c) the details of existing Wellness Centres in Karnataka and the facilities given therein, location-wise;
- (d) whether Government proposes to establish new Wellness Centres by relaxing the norms in rural districts, where a number of CGHS beneficiaries are facing great difficulty due to non-availability of CGHS Wellness Centres; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e):The norms for opening a new Wellness Centre under Central Government Health Scheme(CGHS) are as under :-

i. In an existing CGHS City:-

For opening a new CGHS Wellness Centre in an existing CGHS City, there has to be a minimum of 2000 Card holders (serving employees of Central Government and Central Civil Pensioners).

ii. Extension of CGHS to a new City:-

For extension of CGHS to a new City, there has to be a minimum of 6000 Card holders.

Opening of new CGHS Wellness Centre(s) is as per extant norms & subject to availability of resources.

CGHS Wellness Centre(s) at Rohini Sector-16, Alaknanda (Kalkaji), Vasant Vihar, Prasad Nagar, Sarita Vihar and Mayur Vihar (all Delhi) and Avadi, Tamil Nadu are approved.

A statement showing details of existing CGHS Wellness Centres in Karnataka and facilities given therein is at **Annexure**.

Details of existing CGHS Wellness Centres in Karnataka and facilities given therein

Sl. No.	Wellness Centre (WC)	Location	Common facilities provided therein
1	WC-1/Homeopathy Unit/Unani Unit	Ganesha Towers, No-111, Infantry road, Shivajinagar Bangalore-560001.	<ul style="list-style-type: none"> OPD Treatment including issue of medicines at 10 allopathic units. Specialist Consultation at Polyclinic. Referral facility for secondary and tertiary care as per CGHS guidelines. Laboratory investigations at Polyclinic, and designated Wellness Centers. Dental treatment services at Polyclinic. Provision for Indoor Treatment at Government and Empanelled Health Care Organizations (HCO). Provision for Investigations at Government and Empanelled Diagnostic centers. Cashless treatment at empanelled hospitals and diagnostic centers for pensioners and other identified beneficiaries. Reimbursement of medical expenses for treatment availed in Govt. /Private Hospitals under emergency as per CGHS guidelines. Reimbursement of expenses incurred for purchase of hearing aids, artificial prosthetics, CPAP/BiPAP machines, Oxygen concentrators, and any other specified medical devices as per CGHS guidelines. Issue of medical & fitness certificates for illness for serving employees. Domiciliary visit, wherever required. OPD Services at AYUSH Units of Ayurveda, Homeopathy and Unani.
2	WC-2	Seshadripuram (Near Sri Rama temple), Bangalore- 560020.	
3	WC-3/ Ayurveda Unit	No-4013/4014, Hosakerehalli Main Road, Girinagar, Banashankari 3rd stage (Near Seetha circle), Bangalore- 560085.	
4	WC-4	No. 669, HBR Main Road 1st stage, 2nd Block, HBR Layout, Bangalore - 560023.	
5	WC-5	GPRA Quarters, Vijayanagar, Bangalore-560040	
6	WC-6	No-190, R V Road, 2nd block, Jayanagar, Bangalore-560011.	
7	WC-7	GPRA Quarters, Koramangala, Bangalore-560034.	
8	WC-8/ Ayurveda Unit	GPRA Quarters, Domlur, Bangalore 560071.	
9	WC-9	No.11, 1stCross, HGH Layout, Ganganagar, Bangalore-560032.	
10	WC-10	DRDO Complex, C V Raman Nagar, Bangalore-560093.	
11	Polyclinic	Ganesha Towers, No-111, Infantry road, Shivajinagar, Bangalore-560001.	